

Annexure-1

Name of the corporate debtor: RAMSARUP VYAPAAR LIMITED; Date of commencement of liquidation: 16-11-2018 List of stakeholders as on: 31.03.2021

List of secured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Kotak Mahindra Bank Limited	19AAACK4409J2ZG	11/20/2018	47,850,376.18	47,850,376.18	Financial	47,850,376.18	No	*	-	3.410	-	-	-	-	
2	Asset Reconstruction Company (India) Limited	U65999MH2002PLC134884	12/5/2018	1,355,010,381.00	1,355,010,381.00	Financial	1,355,010,381.00	Yes	**	-	96.574	-	-	-	-	

*** Security Interest details of Kotak Mahindra Bank Ltd:**

1. L&T CK 90 EXCAVATOR (SERIAL NO. A3914)
2. L&T CK 90 EXCAVATOR (SERIAL NO. A3947)
3. 430 Z JCB WHEEL LOADER (ENG NO. JNEM076526)
4. 430 Z JCB WHEEL LOADER (ENG NO. JNEM076234)
5. 430 Z JCB WHEEL LOADER (ENG NO. DNEM076933)
6. JCB BACKHOE LOADER (ENG NO 4H26750800490)
7. INGRESOLL RANDBOB CAT SKID STEER LOADER (SERIAL NO 529220021)
8. ACE CRANE (SERIAL NO 1810068)
9. JCB BACKHOE LOADER (ENG NO 4H26750800417)- Asset details not matched with the asset available with the Corporate Debtor

**** Security Interest details of Asset Reconstruction Company (India) Ltd**

1. All that piece and parcel of land admeasuring 3 Bighas, 4 Cottahs, 1 Satak and 15 Sq. Ft. more or less along with factory sheds and structures built up area 20,000 sq. ft. (approx) at Mouza: Agarpara, J. L. No. 11, Sheet No. 2, R.S. No. 31 and 32 comprised in Dag No. 1203, Bata Dag 1203/1430 and a portion of Dag No. 1204 at Holding No. 129F, B. T. Road within the limits of Panihati Municipality under ward No. 10, S.R.O. Barrackpore and P.S. Khardah in the District 24 Parganas (North) being leased to the Company.
2. All that piece and parcel of land admeasuring 2 Bighas, 0 Cottahs, 1 Chittacks and 9 Sq. Ft. more or less along with two corrugated iron sheds and tiles roof room situated at Mouza: Agarpara, J. L. No. 11, Sheet No. 2, R.S. No. 31 and 32 comprised in Dag No. 1203, Bata Dag 1203/1430 and a portion of Dag No. 1204 at Holding No. 128F, B. T. Road within the limits of Panihati Municipality under ward No. 10, S.R.O. Barrackpore and P.S. Kardah in the District of North 24 Parganas being leased to the Company.
3. Charge by way of Hypothecation created on 23.09.2009 on the entire current assets of the company including inventory, receivables both present and future at Barrackpore and P.S.